

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**

**B.N .SUJATHA**

**PRL.SENIOR CIVIL JUDGE**

**Cause List Date: 21-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 344/2014 (EVIDENCE.) IA/1/2014		Sampath Kumar <b>Vs</b> Krishnamma	Suresh Subbaiah
<b>CROSS EXAMINATION OF DW</b>				
2	O.S. 1421/2012 (EVIDENCE.)		Mala.N <b>Vs</b> Kemparaja	H.D.LIngaraju
<b>DEFN EVIDENCE</b>				
3	O.S. 1674/2013 (EVIDENCE.) IA/1/2013		Irfana Sattar <b>Vs</b> Syed Asif	
<b>PLNTF EVIDENCE</b>				
4	O.S. 257/2012 (EVIDENCE.) IA/1/2012		CHELUVAMURTHY <b>Vs</b> RAMAIAH	RAGHAVENDRA.K MTD
5	O.S. 1305/2012 (EVIDENCE.) IA/1/2012		Kadaramma <b>Vs</b> Obalaiah	C.RAVIKUMAR
<b><u>12:00 P.M - 1:00 P.M</u></b>				
<b>HEARING ON IA</b>				
6	O.S. 1219/2013 (SUMMONS) IA/1/2013		Ramakrishnappa.R <b>Vs</b> Basha	Krishna.G
7	O.S. 1082/2020 (SUMMONS) IA/1/2020		LAKSHMIDEVAMMA <b>Vs</b> ARASAPPA	MUNIRAJU M C
<b>ARGUMENTS</b>				
8	O.S. 1340/2017 (ARGUMENTS.) IA/1/2017		Narasimha Rao P <b>Vs</b> Rajesh N	
<b><u>3:00 P.M - 4:00 P.M</u></b>				
<b>HEARING ON IA</b>				
9	O.S. 1261/2017 (SUMMONS)		Rangappa K V <b>Vs</b> Dr. Arjun Bahaddur	Chouta Associates
10	O.S. 1075/2020 (SUMMONS) IA/1/2020		SANTHOSH KUMAR G <b>Vs</b> NANDA KUMAR D	VINAY KUMAR M C
<b>Cases listed below are adjourned due to Covid 19</b>				
11	O.S. 255/2012 (SUMMONS) IA/1/2012	<b>06-01-2021</b>	DODDAPILLAPPA <b>Vs</b> NARAYANASWAMY	VARDARAJ.P.N

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	O.S. 1298/2012 (SUMMONS) IA/1/2012	<b>06-01-2021</b>	Muniyamma <b>Vs</b> Muniyappa alias Kariyappa	SONNEGOWDA.N
<b>SUMMONS</b>				
13	O.S. 991/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>06-01-2021</b>	RAVI H <b>Vs</b> RAMANJANAPPA	T M VENKATA REDDY
14	O.S. 1154/2014 (EVIDENCE.)	<b>06-01-2021</b>	Canara Bank <b>Vs</b> Cheluvvaraj K	N S J
<b>CROSS EXAMINATION OF PW</b>				
15	O.S. 975/2014 (EVIDENCE.) IA/1/2014	<b>06-01-2021</b>	Sharadamma <b>Vs</b> Anjinappa	R N
16	O.S. 395/2015 (EVIDENCE.)	<b>06-01-2021</b>	Narayanaswamy <b>Vs</b> Devaraj	K M
<b>FUTHER CHIEF OF pw</b>				
17	O.S. 589/2014 (EVIDENCE.)	<b>06-01-2021</b>	Vanitha H S <b>Vs</b> Sunitha	S G D Asso.
18	O.S. 1481/2014 (EVIDENCE.) IA/1/2014	<b>06-01-2021</b>	Mariyamma <b>Vs</b> Kempanna	S A Khadri

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**I ADDL.SENIOR CIVIL JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 125/2013 (HEARING) IA/1/2013		Jayashree.H.V <b>Vs</b> Venkataramanappa.M.C	K.P.Thrimurthy
2	O.S. 345/2009 (EVIDENCE.) IA/1/2009		NAGAPPA <b>Vs</b> SEERAMMA	ANJANEYA.A.F.
3	O.S. 538/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		Parvathamma <b>Vs</b> Gundeboyina Ramanaiah alias Penchalaiah	H.T. JAGANATHA
4	O.S. 970/2017 (EVIDENCE.)		Surendra Babu <b>Vs</b> Muniyappa N K	N K M
<b>DEFN EVIDENCE</b>				
5	O.S. 784/2010 (EVIDENCE.) IA/4/2010 IA/3/2010 IA/1/2010 IA/2/2010		THAHERA BEGUM AND OTHERS <b>Vs</b> SHAKIR AND OTHERS	MOHAMED SHAFIULLA  KNC
6	O.S. 1850/2013 (ARGUMENTS.) IA/1/2013		Indiramma M <b>Vs</b> Muninaga Reddy @ M.N. Reddy	L Chandrashekar
7	O.S. 1146/2015 (ARGUMENTS.) IA/1/2015		Satish R Shet <b>Vs</b> Kasturi	M J A
8	O.S. 460/2017 (ARGUMENTS.)		UCO BANK, Rep. by its Manager Vineetha Kumari <b>Vs</b> Bharath Kumar K	K R P
9	O.S. 514/2017 (ARGUMENTS.) IA/1/2017		Murali B <b>Vs</b> Batyappa	Ravi H S
10	O.S. 1419/2017 (ARGUMENTS.) IA/1/2017		Manjunatha <b>Vs</b> Chikkahanumappa	J K Lokesh
11	R.A. 1/2018 (ARGUMENTS.) IA/1/2018		Theresa <b>Vs</b> Parvathi Polavarapu	Vinay
12	M.A. 101/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		MUNLAKSHMAMMA <b>Vs</b> MALLAIAH	M A POOVAIAH

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	R.A. 110/2018 (ARGUMENTS.)		Beeralingappa K <b>Vs</b> Chickkayellamma, Since dead by her legal heirs Munisiddappa	R V P
<b>FURTHER ARGUMENTS</b>				
14	O.S. 685/2017 (ARGUMENTS.) IA/1/2017		Thayappa Reddy <b>Vs</b> CHIKKATHAYAMMA	Moon Light Law Ass.
<b>3:00 P.M - 4:00 P.M</b>				
15	Misc 139/2019 (SUMMONS) IA/1/2019		Lakshmidevi <b>Vs</b> Muniyamma	C S N
16	O.S. 1017/2019 (SUMMONS) IA/1/2019 IA/2/2019		Chandru S <b>Vs</b> Shamji Laddha Bhai Patel	K R C R
17	O.S. 1019/2019 (SUMMONS) IA/1/2019 IA/2/2019		Lakshminarayana <b>Vs</b> Nallamma	MUNIRAJU K N
18	O.S. 1227/2019 (SUMMONS) IA/1/2019		Manjula C <b>Vs</b> Vasanthi Vallabh Hira	H.S RAMAMURTHY ASSOCIATES
19	EX 70/2019 (SUMMONS)		Srimathi R <b>Vs</b> Chinnanna B Y, Since deceased by his LRs. Muniraju C	K N Shiva Reddy
20	O.S. 1651/2019 (SUMMONS) IA/1/2019 IA/2/2019		Gowthami since minor rep. by her natural guardian and mother Prasanna Lakshmi <b>Vs</b> Dharmendra H.A.	P.S. Manjunatha
21	O.S. 1978/2019 (SUMMONS) IA/1/2019		Chinnamma <b>Vs</b> Venkatamma	M S S
22	O.S. 994/2015 (APPEARANCE OF PARTY) IA/1/2015		Nagamma <b>Vs</b> Imanna R	M.VENKATASWAMY
23	O.S. 1087/2015 (APPEARANCE OF PARTY) IA/1/2015		Sakamma alias Savithamma <b>Vs</b> Gangamma	Anjana Murthy
24	O.S. 1626/2015 (APPEARANCE OF PARTY) IA/1/2015 IA/2/2015		Sundaresha R <b>Vs</b> Mahendra R	D H M

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	O.S. 1529/2018 (APPEARANCE OF PARTY) IA/1/2018		Deepa A <b>Vs</b> Nagarathnamma	HARISH S.
26	O.S. 658/2019 (APPEARANCE OF PARTY) IA/1/2019		Anjinappa <b>Vs</b> Munirajappa	K Shivashankar
27	M.C. 238/2019 (APPEARANCE OF PARTY)		Beeralingaiah C <b>Vs</b> Chaithra	Venugopal
28	O.S. 1930/2015 (ORDERS.) IA/1/2015		Pradeep Babu <b>Vs</b> Shaheena Begum	Dhananjay Joshi
29	O.S. 1083/2020 (ORDERS.) IA/1/2020		SHRUTHI C N <b>Vs</b> RAMAIAH	M A NAVANEETH
30	O.S. 710/2017 (OBJECTIONs) IA/1/2017 IA/2/2017		Vinod Kumar N <b>Vs</b> Jayaram P	K Suresh Desai

**Cases listed below are adjourned due to Covid 19**

31	O.S. 1825/2008 (SUMMONS) IA/1/2008 IA/2/2008	<b>27-01-2021</b>	BABU REDDY <b>Vs</b> MUNI RAJA REDDY	MRM TNSR
32	O.S. 184/2013 (SUMMONS) IA/1/2013	<b>27-01-2021</b>	Master Thejesh Gowda <b>Vs</b> Ashok	M.R.Muniraju
33	O.S. 187/2013 (SUMMONS) IA/1/2013	<b>27-01-2021</b>	Gopal.B <b>Vs</b> Munegowda	Srinivasa.M.D
34	O.S. 350/2013 (SUMMONS) IA/1/2013	<b>27-01-2021</b>	Chikkappaiah <b>Vs</b> Muniyappa.M	A.K.Nagaraj
35	O.S. 476/2013 (SUMMONS)	<b>27-01-2021</b>	Begumjan <b>Vs</b> Thahra Begum	Malluraiah
36	O.S. 501/2013 (SUMMONS) IA/1/2013	<b>27-01-2021</b>	Gowramma <b>Vs</b> Nanjappa.P	Venkata Reddy
37	O.S. 518/2013 (SUMMONS) IA/1/2013	<b>27-01-2021</b>	Suresh.M <b>Vs</b> Krishnappa	K.Varadarajan
38	EX 25/2013 (SUMMONS)	<b>27-01-2021</b>	Narayanappa.G.V <b>Vs</b> Huchaiah	Siddaiah

**( O.S./0000580/2002)**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	O.S. 873/2013 (SUMMONS) IA/1/2013	<b>27-01-2021</b>	Jayamma <b>Vs</b> Ramaiah	Lokesh.R
40	O.S. 915/2013 (SUMMONS) IA/1/2013	<b>27-01-2021</b>	Vinod.V <b>Vs</b> Nagarathna.P	H.E.Basavaraj
41	O.S. 1021/2013 (SUMMONS) IA/1/2013	<b>27-01-2021</b>	Srinivasappa <b>Vs</b> Gopalkrishnamurthy.K	M.D.Basavanna
42	O.S. 1374/2013 (SUMMONS) IA/1/2013	<b>27-01-2021</b>	Devanath <b>Vs</b> Saraswathamma	M Nagaraj
43	O.S. 1714/2013 (SUMMONS) IA/1/2013	<b>27-01-2021</b>	Manjamma <b>Vs</b> Shivanna	Srikanth B
44	O.S. 1897/2014 (SUMMONS) IA/1/2014	<b>27-01-2021</b>	Leela Manjunath <b>Vs</b> Nirmala K	K V Venkatesh
45	O.S. 1998/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>27-01-2021</b>	Papamma <b>Vs</b> Siddamma	Shanthakumar
46	O.S. 2021/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>27-01-2021</b>	Muddamma <b>Vs</b> Sarojamma	Channabasaveshwara Prakash
47	O.S. 82/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>27-01-2021</b>	Akhila Begum <b>Vs</b> Naseer Khan	RAMAMURTHY H S and ASSOCIATES
48	O.S. 221/2015 (SUMMONS) IA/1/2015	<b>27-01-2021</b>	Hanumakka <b>Vs</b> Muniyamma	K V R
49	O.S. 312/2015 (SUMMONS) IA/1/2015	<b>27-01-2021</b>	Savithramma <b>Vs</b> Somshekar	Pradeep T
50	O.S. 371/2015 (SUMMONS) IA/1/2015	<b>27-01-2021</b>	Rathnamma <b>Vs</b> Lakkappa	
51	O.S. 412/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>27-01-2021</b>	Krishnappa <b>Vs</b> Thimmakka	Geetha B R
52	O.S. 734/2015 (SUMMONS) IA/1/2015	<b>27-01-2021</b>	Nagamma <b>Vs</b> Sakkamma	MYLARAI AH ASSOCIATES

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
53	O.S. 913/2015 (SUMMONS) IA/1/2015	<b>27-01-2021</b>	Kempamma <b>Vs</b> Ganga Hanumakka	Sundaresh
54	O.S. 1092/2015 (SUMMONS)	<b>27-01-2021</b>	Muniraju <b>Vs</b> Rangappa	Y.V.RADHAKRISHNA
55	O.S. 1252/2015 (SUMMONS) IA/4/2015 IA/3/2015 IA/2/2015 IA/1/2015	<b>27-01-2021</b>	Chikkanna Reddy P V <b>Vs</b> Jaya M T	H.S. GIRISH REDDY
56	O.S. 1270/2015 (SUMMONS) IA/1/2015	<b>27-01-2021</b>	Radhamma <b>Vs</b> Munirajanna	R. CHALAPATHI
57	O.S. 1286/2015 (SUMMONS) IA/1/2015	<b>27-01-2021</b>	Govindarajan R <b>Vs</b> Venkatesh	RAGHU PRASAD. B.S
58	O.S. 1317/2015 (SUMMONS) IA/1/2015	<b>27-01-2021</b>	Jyothamma alias Jyothi <b>Vs</b> Kadiramma	Suresh G S
59	O.S. 1357/2015 (SUMMONS)	<b>27-01-2021</b>	Gopalappa <b>Vs</b> Thimmakka	Muniraju
60	O.S. 1647/2015 (SUMMONS) IA/1/2015	<b>27-01-2021</b>	Narayanappa <b>Vs</b> Lakshamma	H.T. JAGANATHA
61	O.S. 1660/2015 (SUMMONS)	<b>27-01-2021</b>	Ramakrishna alias Ramakrishnappa <b>Vs</b> Chandrashekar M	Ganapathi
62	O.S. 1746/2015 (SUMMONS)	<b>27-01-2021</b>	Radhakrishna M <b>Vs</b> Ramana Reddy K	G N N
63	O.S. 1697/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>27-01-2021</b>	Leelavathi <b>Vs</b> Shambaiah H.M.	Srirama
64	O.S. 1784/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>27-01-2021</b>	Lakshmi Narayanamma H <b>Vs</b> Rajamma	D Nagaraja Chetty

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**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
<b>AMENDMENT</b>				
1	O.S. 1445/2017 (SUMMONS) IA/1/2017		Ananda Kumari <b>Vs</b> Renuka	N Nagesh
<b>APPEARANCE OF COUNCIL</b>				
2	O.S. 459/1999 (SUMMONS)		DASAPPA <b>Vs</b> AKKAYAMMA	SRI.K.KRISHNAPPA
3	O.S. 1204/2004 (HEARING) IA/1/2004		A JAYARAMA REDDY <b>Vs</b> MUNIYAPPA	DAYA SHANKAR D.R.R
4	O.S. 351/2010 (HEARING) IA/1/2010		YELLAMMA <b>Vs</b> SRINIVAS	D.R.RAJASHEKARAPPA
5	O.S. 624/2011 (HEARING) IA/1/2011		MUNIGANGAPPA AND OTHERS <b>Vs</b> CHIKKAMUNIYAPPA	OOVAIAH
6	O.S. 1136/2011 (HEARING) IA/1/2011		CHANAPPA <b>Vs</b> EARAPPA.T.N.	D.SRINIVAS MURTHY
7	O.S. 1635/2013 (HEARING) IA/1/2013		Gowramma <b>Vs</b> Munirathanamma	S Bheemareddy
8	O.S. 1105/2016 (HEARING) IA/1/2016 IA/2/2016		Krishnamurthy R <b>Vs</b> Krishnamurthy	Srinivas
9	O.S. 1447/2016 (HEARING) IA/1/2016		Chintamani N Jain <b>Vs</b> Thyagaraju H G	M/s H M D
10	O.S. 540/2019 (HEARING) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		RUKMINI C <b>Vs</b> NARAYANAPPA B H	Sandeep Wilson Andrade
11	G and WC 35/2019 (HEARING)		NAVEEN KUMAR S. <b>Vs</b> YASHODHA S. M.	P M
12	O.S. 1022/2020 (FIRST HEARING) IA/1/2020		SHESHADRI NAIDU R <b>Vs</b> SAMPANGI T	V B SHIVAKUMAR
<b>COMPLIANCE</b>				
13	O.S. 1127/2013 (A.D.R) IA/1/2013 IA/2/2013		Kastoori <b>Vs</b> Theresamma	K.S.Mallikarjuna Reddy

**12:00 P.M - 1:00 P.M**



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	M.C. 119/2020 (EVIDENCE.) IA/1/2020		PALLAVI Y G <b>Vs</b> NIL	A C SUBRAMANYA
15	O.S. 1351/2016 (ARGUMENTS.) IA/1/2016		Rohit Kumar Jaiswal <b>Vs</b> Gangadhara S B	
16	M.A. 103/2017 (ARGUMENTS.)		Jayamma <b>Vs</b> Sudha	Y V R
17	O.S. 1177/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Gopal B R <b>Vs</b> Yadavamurthy N V	S Rajashekar
<b>3:00 P.M - 4:00 P.M</b>				
18	O.S. 893/2017 (HEARING) IA/1/2017 IA/2/2017		Ramachandra P <b>Vs</b> Thomas Abraham	
19	O.S. 1635/2017 (HEARING) IA/1/2017		Venkatamma <b>Vs</b> Raju K Y	Venkat C M
20	Misc 16/2018 (HEARING) IA/1/2018		Mamatha <b>Vs</b> Narasimha Reddy	Srinivas
21	FDP 30/2018 (HEARING) IA/1/2018		Hemavathi <b>Vs</b> Hombegowda V	C S S
22	O.S. 1658/2016 (ISSUES.) IA/1/2016		VENKATAMMA <b>Vs</b> VENKATARAMANAPPA	
23	O.S. 984/2017 (ISSUES.) IA/1/2017		Jayarama Reddy B G <b>Vs</b> Gowramma	S K Srinivas
24	O.S. 1218/2017 (ISSUES.) IA/1/2017 IA/2/2017		Vijayalakshmi <b>Vs</b> Prakash S	
25	O.S. 318/2019 (ISSUES.) IA/1/2019		Eshwaraiah M C <b>Vs</b> Putta Swamy M K	Ramesh K

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**III ADDL SENIOR CIVIL JUDGE**  
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<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 1694/2008 (HEARING) IA/1/2008		HUCHAMMA <b>Vs</b> P GOVINDAPPA	S.CHENNAKRISHNA
2	O.S. 320/2010 (HEARING) IA/1/2010 IA/2/2010 IA/3/2010		D N SRINIVASA <b>Vs</b> B ANJANAPPA	M.N.SREENIVASA  M.N.SREENIVASA
3	O.S. 1069/2010 (HEARING) IA/1/2010		THIMMARAYAPPA AND ANOTHER <b>Vs</b> SHIVARAMAIAH AND OTHERS	G. RAJAKUMAR AAND ASOCIATS
4	O.S. 580/2011 (HEARING) IA/1/2011		SHIVAKUMAR.M. <b>Vs</b> MANGALAMMA	V.N.RUDRESH
5	O.S. 912/2011 (HEARING) IA/1/2011		MARAKKA <b>Vs</b> RAVICHANDRA.H.R.	VENKATA REDDY
6	O.S. 998/2011 (HEARING) IA/1/2011		CHIKKACHOWDAMMA <b>Vs</b> CHIKKA AKKAMMA	N.R.JAGADEESWARA
7	O.S. 209/2012 (HEARING) IA/1/2012 IA/2/2012		GANGAIAH.H <b>Vs</b> SIDDAPPA.G	K.T.GOVINDE GOWDA
<b><u>12:00 P.M - 1:00 P.M</u></b>				
8	O.S. 1213/2012 (HEARING) IA/1/2012 IA/2/2012 IA/3/2012		Kumar D S <b>Vs</b> ST Sampangi	H M Mariyappa
9	EX 120/2012 (HEARING)		MUNIRAMAIAH <b>Vs</b> VENKATASWAMY	C LINGARAJU
10	O.S. 959/2012 (ARGUMENTS.) IA/1/2012		Shivashankar.S <b>Vs</b> Managing Director	G.KIRAN
<b>ARGUMENTS</b>				
11	M.A. 42/2015 (ARGUMENTS.) IA/1/2015		Syed Mustafa <b>Vs</b> Mustaq Ahamad	Y N S R
<b><u>3:00 P.M - 4:00 P.M</u></b>				
12	M.A. 48/2015 (HEARING)		Nagamma <b>Vs</b> Krishnappa N S	

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13	O.S. 1947/2015 (HEARING) IA/1/2015		Nanja Reddy <b>Vs</b> Narayana Reddy	K B R
14	O.S. 1818/2016 (HEARING) IA/1/2016		Chennabasappa alias Chennabasavaiah <b>Vs</b> Venugopal	
15	O.S. 114/2017 (HEARING)		Shylaja Iyer <b>Vs</b> Pawan Kumar Jain	Dhananjay Joshi
16	O.S. 389/2018 (HEARING) IA/1/2018 IA/2/2018		Lakshman Rep by GPA Holder Vinay L <b>Vs</b> Devamma	Shivaprasad Shantanagoudar
17	O.S. 588/2018 (HEARING) IA/1/2018 IA/2/2018		Master Ullas,Rep bu guardian Mamatha K N <b>Vs</b> Avalamma	Y N Sathyanarayana Rao
<b>4:00 P.M - 5:00 P.M</b>				
18	O.S. 874/2018 (HEARING) IA/1/2018		Shivashankara K V <b>Vs</b> Lingaraju A	Rajesh V
19	R.A. 108/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		HEMANTHA RAJU <b>Vs</b> SHANKUNTALA	H Shanthi
20	R.A. 66/2019 (HEARING) IA/1/2019 IA/2/2019		Rupesh Anand <b>Vs</b> Soubhagya K S	NARASIMHARAJU
21	O.S. 1662/2019 (HEARING) IA/1/2019		Yallamma <b>Vs</b> Muniyamma	Srikanth B G
22	O.S. 1057/2020 (HEARING) IA/1/2020		NAGAVENI N M <b>Vs</b> VENKATESH	RAMESH B K
23	O.S. 1085/2020 (HEARING) IA/1/2020		MURTHY N <b>Vs</b> MANJULAMMA	M S VARDARAJAN
24	O.S. 1284/2014 (ISSUES.) IA/1/2014		Gopal K N <b>Vs</b> Narasimhaiah	Nalina
25	O.S. 638/2019 (ORDERS.) IA/1/2019		Galappa <b>Vs</b> Usha R G	K B J

**Cases listed below are adjourned due to Covid 19**  
**AWAIT RECORDS**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 21-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	R.A. 110/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>07-01-2021</b>	Narayanappa <b>Vs</b> Renuka	K.SHIVASHANKAR
27	R.A. 139/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>07-01-2021</b>	Sarasamma <b>Vs</b> Muniraju M	B.V.,MANJUNATHA GOWDA
28	R.A. 34/2016 (SUMMONS) IA/1/2016	<b>07-01-2021</b>	JAYARAM <b>Vs</b> THE TAHSILDAR	V Vishwanath
29	R.A. 94/2016 (SUMMONS) IA/1/2016	<b>07-01-2021</b>	RAJASHEKAR H S <b>Vs</b> RAJANNA B C	S T N
<b>AWAIT SUMMON/NOTICE</b>				
30	O.S. 606/2017 (SUMMONS)	<b>07-01-2021</b>	Venkatalakshamma <b>Vs</b> Kempanna	Srinivasappa
31	O.S. 1740/2018 (SUMMONS) IA/1/2018	<b>07-01-2021</b>	Komala K <b>Vs</b> Ammayamma	E Venkatarami Reddy
32	O.S. 1094/2019 (SUMMONS)	<b>07-01-2021</b>	Padma <b>Vs</b> Munegowda	K G R
33	O.S. 1313/2019 (SUMMONS) IA/1/2019	<b>07-01-2021</b>	Puttegowda B <b>Vs</b> Srinivas N	N R N
<b>NOTICES</b>				
34	O.S. 1821/2016 (SUMMONS) IA/1/2016	<b>07-01-2021</b>	Amrojappa <b>Vs</b> Anthonamma	
35	O.S. 1146/2019 (SUMMONS) IA/1/2019	<b>07-01-2021</b>	Jayalakshamma <b>Vs</b> Shanthaiah K R	Gopal Krishna M C
<b>OBECTION</b>				
36	FDP 41/2016 (SUMMONS) IA/1/2016	<b>07-01-2021</b>	Kenchmma <b>Vs</b> Bellamma	Lakshminarayana P
37	M.C. 44/2019 (SUMMONS)	<b>07-01-2021</b>	Radhamma alias Anuradha <b>Vs</b> Jagannath R	H M Muniraju
38	Misc 54/2019 (SUMMONS) IA/1/2019	<b>07-01-2021</b>	Shankar <b>Vs</b> Chikkathimmakka alias Thimmakka	M V

**SS TO DEFT. BY RPAD**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 21-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	O.S. 339/2019 (SUMMONS) IA/1/2019	<b>07-01-2021</b>	SURESH KUMAR V <b>Vs</b> PRADEEP KUMAR V	KUMAR H N
40	O.S. 983/2019 (SUMMONS)	<b>07-01-2021</b>	Sarojamma <b>Vs</b> Harinatha H N	M R S
41	O.S. 1160/2019 (SUMMONS) IA/1/2019	<b>07-01-2021</b>	Lakshminarayanamma <b>Vs</b> Gowramma	A S Mahesha
42	O.S. 1179/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	<b>07-01-2021</b>	MRG Realtors LLP, Rep. by its Designated Partner R P Goyal <b>Vs</b> Parkway Holding Privates Limited, Rep. by its Director P K Gajra	M/s. Dua Associates
43	O.S. 1224/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>07-01-2021</b>	Chandan Gowda Y M <b>Vs</b> Munichennakeshava	K Murthy
<b>STEPS</b>				
44	R.A. 109/2015 (SUMMONS) IA/1/2015	<b>07-01-2021</b>	Navyamurthy <b>Vs</b> The Secretary Karnataka Educateion Board	A.R. KRISHNAMURTHY
45	O.S. 1853/2015 (SUMMONS) IA/1/2015	<b>07-01-2021</b>	Mangamma <b>Vs</b> Kempamaiah	
46	O.S. 659/2016 (SUMMONS) IA/2/2016 IA/1/2016 IA/4/2016 IA/3/2016	<b>07-01-2021</b>	Gangarathamma <b>Vs</b> Ashwathrama	VENKATARAMA REDDY K
47	O.S. 1071/2016 (SUMMONS) IA/1/2016	<b>07-01-2021</b>	Prabhavathi <b>Vs</b> Sanjeevamma	B M G
48	O.S. 1452/2016 (SUMMONS) IA/1/2016	<b>07-01-2021</b>	Neelamma <b>Vs</b> Dasegowda	C S S
49	O.S. 170/2017 (SUMMONS) IA/1/2017	<b>07-01-2021</b>	Narayanappa H K alias Narayanappa <b>Vs</b> Muniyamma alias Munirayamma	H M Mohan
50	O.S. 226/2017 (SUMMONS) IA/1/2017	<b>07-01-2021</b>	Ganeshappa <b>Vs</b> Siddalingamma	M S P

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 21-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
51	O.S. 266/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>07-01-2021</b>	GEETHA <b>Vs</b> PUTTAMMA	Vijay Kumar R
52	O.S. 693/2017 (SUMMONS) IA/1/2017	<b>07-01-2021</b>	Rudresh <b>Vs</b> Renukamma	
53	O.S. 1292/2018 (SUMMONS)	<b>07-01-2021</b>	Vijaya Bank, Rep. by P V S S Raghu Kumar <b>Vs</b> Kanika Raj	PRAKASHA HEGDE.K
54	O.S. 1155/2019 (SUMMONS) IA/1/2019	<b>07-01-2021</b>	Puttamma <b>Vs</b> Anjinamma	MUNIRAJU K N
55	O.S. 1370/2019 (SUMMONS) IA/1/2019	<b>07-01-2021</b>	HONNEGOWDA <b>Vs</b> MUNIYAPPA	M A POOVAIAH
<b>WRITTEN STATEMENT</b>				
56	O.S. 1110/2019 (SUMMONS) IA/1/2019	<b>07-01-2021</b>	Rukminiyamma <b>Vs</b> Srinivas Reddy K H	Byreddy C
57	O.S. 1482/2019 (SUMMONS) IA/1/2019	<b>07-01-2021</b>	SAVITHA <b>Vs</b> POOJARI MARRAPPA	VASANTH KUMAR
58	Misc 191/2018 (NOTICE)	<b>07-01-2021</b>	Vishalakshi, Rep. by her GPA Holder Karunesh B M <b>Vs</b> Venkatappa, Dead Muniraju	CHANDRAHASA. G
59	M.A. 8/2019 (NOTICE) IA/1/2019	<b>07-01-2021</b>	Lokesh B <b>Vs</b> Jagadish S	H Manjunath
60	G and WC 33/2019 (NOTICE)	<b>07-01-2021</b>	LOKESH T. <b>Vs</b> ARUNA D. ALIAS SHILPA	C. V. SHANMUGHA REDDY
61	R.A. 77/2019 (NOTICE) IA/1/2019	<b>07-01-2021</b>	Parthasai Reddy D <b>Vs</b> Male Chiraneevi Reddy	T A Karumbaiah
62	M.A. 14/2020 (NOTICE) IA/1/2020	<b>07-01-2021</b>	Vishwa Kalyana Mission, Rep. by N D Onkarappa jagadguru Mathe Gangadevi Mathaji <b>Vs</b> The Deputy Commissioner	
63	M.C. 51/2020 (NOTICE)	<b>07-01-2021</b>	Ashok Chakravarty <b>Vs</b> Lakshmi Priya K	A Rajesh

**AWAIT AMOUNT**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 21-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
64	M.C. 294/2018 (NOTICE)	<b>07-01-2021</b>	SHARAVANA REDDY V <b>Vs</b> PUSHPA V	P R. AMUDHAVALLI
<b>AWAIT SUMMON/NOTICE</b>				
65	M.C. 372/2019 (NOTICE)	<b>07-01-2021</b>	Manjunath N <b>Vs</b> Prema	Pradeep Kumar
66	M.C. 392/2019 (NOTICE)	<b>07-01-2021</b>	Manikantan <b>Vs</b> Manju alias Prema	Anil Reddy
67	O.S. 1913/2019 (NOTICE) IA/1/2019	<b>07-01-2021</b>	Guyappa <b>Vs</b> Gangamma	Ranganatha Prasad
68	O.S. 1917/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>07-01-2021</b>	Lakshamma <b>Vs</b> Kadarappa	D S Harish
69	M.C. 451/2019 (NOTICE)	<b>07-01-2021</b>	Chethan S <b>Vs</b> Suma R alias Kusuma R	T K S
<b>COMPLIANCE OF OFFICE OBJECTIONS</b>				
70	O.S. 1881/2018 (NOTICE) IA/1/2018 IA/2/2018	<b>07-01-2021</b>	Sowmya <b>Vs</b> Narayanan K K	I Gopala Krishna
<b>ISSUE CAUSE NOTICE</b>				
71	EX 8/2020 (NOTICE)	<b>07-01-2021</b>	DHANASHEKAR V <b>Vs</b> EASTERN GRACE PVT.LTD.,	ADINATH NARDE
<b>STEPS BY</b>				
72	O.S. 623/2018 (NOTICE) IA/1/2018	<b>07-01-2021</b>	Vadivelu S <b>Vs</b> Shakunthamma	K R Bharadwaj
73	R.A. 116/2018 (NOTICE) IA/1/2018 IA/2/2018	<b>07-01-2021</b>	BHAGYA <b>Vs</b> SHANTHAMMA	NAIK M R
74	R.A. 62/2019 (NOTICE) IA/1/2019	<b>07-01-2021</b>	Siddrangaswamy <b>Vs</b> Timma Reddy	M G K
75	R.A. 85/2019 (NOTICE) IA/1/2019 IA/2/2019	<b>07-01-2021</b>	Venkataramanaiah K V <b>Vs</b> Anjan R	V N Kumar
<b>AWAIT SUMMON/NOTICE</b>				

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 21-10-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
76	O.S. 1641/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Mahadeva B S <b>Vs</b> Puttalakshamma	K Pampapathi
77	O.S. 1739/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Jyothamma <b>Vs</b> Narasamma	S P Prasad
78	O.S. 1839/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Harish C <b>Vs</b> Nanjappa M	S T G
79	O.S. 1862/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>08-01-2021</b>	NAVEEN <b>Vs</b> VENKATESH	H T JAGGANNATH
<b>NOTICES</b>				
80	O.S. 1669/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Narayanamma <b>Vs</b> Doddakempanna	Bhaskar Reddy S
81	O.S. 703/2020 (SUMMONS) IA/1/2020	<b>08-01-2021</b>	ASHWATHNARAYANA <b>Vs</b> RATHNAMMA	VIJAYKUMAR G
<b>OBECTION</b>				
82	O.S. 1824/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>08-01-2021</b>	Venkatappa <b>Vs</b> Papanna K V	S N R Asso.
<b>SS TO DEFT. BY RPAD</b>				
83	M.C. 397/2019 (SUMMONS)	<b>08-01-2021</b>	Jairaj alias Raja <b>Vs</b> Vijayalakshmi R	S G V
84	O.S. 377/2020 (SUMMONS)	<b>08-01-2021</b>	Neelakandan A <b>Vs</b> M/s Desai Brothers Limited.	M R Rajagopal
<b>STEPS</b>				
85	O.S. 1512/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Sarojamma <b>Vs</b> Srinivasa	Sharavathi
86	O.S. 1532/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Krishnappa K N alias K N Krishnamurthy <b>Vs</b> Venkatamma	Chennappa K
87	O.S. 1546/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Kote Narayana Reddy <b>Vs</b> Parvathamma	G Vishwanath Reddy
88	O.S. 1624/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	MANAKRAM DEWASI <b>Vs</b> LUNARAM DEWASI	V RANGARAMU
<b>WRITTEN STATEMENT</b>				



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 21-10-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
89	O.S. 1564/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Munirathnamma <b>Vs</b> Subbanna	G S S
90	O.S. 1722/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Revanna B <b>Vs</b> Byrappa Mayanna Gowda alias Byrappa	V B SHIVAKUMAR
91	O.S. 1777/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Chikkanetamma <b>Vs</b> Sanjeevamma	Shivakumar G S
92	O.S. 1800/2019 (SUMMONS) IA/1/2019	<b>08-01-2021</b>	Galamma <b>Vs</b> Vanjakshmma	R Satish Chandra

**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
21.10.2020**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.00 pm
<b>Arguments</b>	<b>Arguments</b>
<b>To hear on IAs</b>  1. O.S. 684/2010 2. O.S.1072/2020 3. O.S. 1358/2012 4. O.S.874/2008 5. O.S.372/2014	<b>To hear on IAs</b>

IV ASCJ    20.10.2020  
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 21-10-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	O.S. 610/2011	Evidence
02	O.S. 1442/2011	Evidence
03	O.S. 919/2011	Arguments
04	R.A. 94/2011	Arguments
05	O.S. 780/2012	Evidence

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
01	O.S. 139/2012	Arguments
02	O.S. 1612/2012	Arguments
03	O.S. 612/2016	Arguments
04	O.S. 999/2016	Arguments

*H. J. V.* 20/10/2020

I/c. V Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

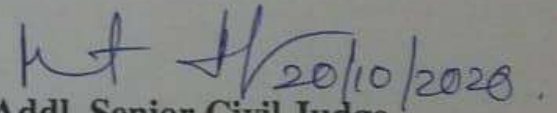
Cases Listed on 21-10-2020

**MORNING SESSION**

Sl. No.	Case No.	Stage
01	O.S. 131/2014	Arguments
02	O.S. 201/2014	Arguments
03	O.S. 393/2014	Arguments
04	O.S. 394/2014	Arguments
05	O.S. 395/2014	Arguments
06	O.S. 453/2014	Arguments
07	O.S. 454/2014	Arguments
08	O.S. 455/2014	Arguments
09	O.S. 464/2014	Arguments
10	O.S. 465/2014	Arguments
11	O.S. 1776/2014	Evidence

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
01	O.S. 598/2007	Hearing
02	O.S. 957/2007	Arguments
03	O.S. 467/2012	Arguments
04	O.S. 99/2014	Arguments
05	Misc. 111/2016	Arguments
06	O.S. 1655/2006	Orders
07	O.S. 1756/2015	Orders

  
VI Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru.